

venerable Minister has become a spokesman of the employers by linking bonus with productivity.

MR. DEPUTY-SPEAKER: The P. & T and railway workers have already welcomed it.

SHRI C. M. STEPHEN: He wants productivity. We will be the most productive team you have ever seen.

MR. DEPUTY-SPEAKER: I was a P & T employee for some time, and when I am presiding over this august House, Mr. Stephen, our Communications Minister, has announced the bonus, I am thankful to the Government.

PROF. MADHU DANDAVATE (Rajapur): I suggest that when the P & T Demands for Grants are taken up, you be in the Chair.

MR. DEPUTY-SPEAKER: I am happy about it. I thank the Government also.

16.34 hrs.

PREVENTION OF ILLEGAL ACQUISITION OF PROPERTY BILL*

श्रीमती कृष्ण साहि (बेगूसराय): उपर्युक्त महोदय से प्रस्ताव करती हूँ कि अधिष्ठान से सम्पत्ति के अर्जन का निवारण और तत्सम्बन्ध विषयों का उत्पन्न करने वाले विधेयक को पुर: स्थिति करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prevention of illegal acquisition of property and for matters connected therewith."

The motion was adopted.

SHRIMATI KRISHNA SAHI: I introduce the Bill.

MERCY KILLING BILL*

SHRI MOOL CHAND DAGA (Pali): I beg to move for leave to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bed-ridden or suffering from an incurable disease.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bed-ridden or suffering from an incurable disease."

The motion was adopted.

INDIAN MEDICINE CENTRAL COUNCIL (AMENDMENT) BILL*

(Amendments of Sections 2, 3, etc.)

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 102, etc.)

SHRI R. K. MHALGI (Thana): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI R. K. MHALGI: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of Sections 125 and 127)

SHRI G. M. BANATWALA (Ponnani): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI G. M. BANATWALA: I introduce the Bill.

RESERVATION OF VACANCIES IN POSTS SERVICES (FOR SCHEDULED CASTES AND SCHEDULED TRIBES) BILL*

SHRI SURAJ BHAN (Ambala): I beg to move for leave to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India."

The motion was adopted.

SHRI SURAJ BHAN: I introduce the Bill.

SMALL FARMERS AND AGRICULTURAL WORKERS SECURITY BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

DEFECTION PREVENTION BILL*

SHRI RAM JETHMALANI (Bombay North West): I beg to move for leave to introduce a Bill to curb the evil of political defections.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to curb the evil of political defections."

The motion was adopted.

SHRI RAM JETHMALANI: I introduce the Bill.